

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOKSABHA**  
**UNSTARRED QUESTION NO.1249**  
TO BE ANSWERED ON 09.02.2018

**Automatic Water Quality Monitoring Systems**

1249. SHRI M.K. RAGHAVAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of the number of Automatic Water Quality Monitoring Systems deployed by the Central Pollution Control Board at present, State/UT-wise;
- (b) the details of the number of trash skimmers deployed for the purposes of river surface cleaning during 2015-16 to 2017-18, State/UT-wise;
- (c) the details of the number of river conservation zones identified by the National Mission for Clean Ganga as of January 2018, State/UT-wise;
- (d) the details of the number of industries identified as Grossly Polluting Industries (GPIs) during 2014-15 to 2017- 18, State/UT-wise; and
- (e) the details of the number of compliance verifications of GPIs conducted by Central Pollution Control Board during 2014-15 to 2017-18 and the action taken by the Government against non-complaint industries?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(DR. MAHESH SHARMA)**

(a) to (c) Central Pollution Control Board (CPCB) carries out monitoring of water quality through Real Time Water Quality Monitoring System at 46 locations on the river Ganga, Yamuna, Banganga, Ramganga, Kali, Pandu, Varuna and Gomti in Uttrakhand (02), Uttar Pradesh (26), Delhi (02), Bihar (05) & West Bengal (11). According to the National Mission for Clean Ganga, no river conservation zones have been identified and that at present 11 trash skimmers have been deployed in Kolkata, Nabadwip, Patna, Sahibganj, Delhi, Allahabad, Haridwar, Varanasi, Garhmuketeshwar, Kanpur and Mathura- Vrindawan under Namami Gange Programme.

(d) & (e) According to CPCB, 2892 industries (Annexure) have been identified as Grossly Polluting Industries (GPIs) across the country. CPCB has carried out inspection of 1109 GPIs in the main stem of river Ganga during December, 2015 – April, 2017 and out of which 528 GPI were found non-complying to the prescribed effluent discharge standards, non-availability of valid consent etc. Action have been taken against these non-complaint industries which include issuance of closure direction, show cause notice etc.

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**ANNEXURE**

**ANNEXURE REFERRED IN REPLY TO THE LOK SABHA UNSTARRED QUESTION NO. 1249 DUE FOR ANSWER ON 09.02.2018 REGARDING "AUTOMATIC WATER QUALITY MONITORING SYSTEMS" RAISED BY SHRI M.K. RAGHAVAN, HON'BLE MEMBER OF PARLIAMENT**

**State wise List of Grossly Polluting Industries**

<b>S. No.</b>	<b>Name of State/UT</b>	<b>Number of Industries</b>	<b>Year</b>
1	Andaman and Nicobar Islands	2	2017
2	Andhra Pradesh	198	2017
3	Arunachal Pradesh	0	2017
4	Assam	0	2017
5	Bihar	84	2017
6	Chandigarh	0	2017
7	Chhattisgarh	2	2017
8	Daman & Diu	0	2017
9	Goa	2	2015
10	Gujarat	191	2017
11	Haryana	660	2017
12	Himachal Pradesh	0	2017
13	Jammu & Kashmir	69	2017
14	Jharkhand	0	2017
15	Karnataka	4	2017
16	Kerala	29	2017
17	Lakshadweep	0	2017
18	Madhya Pradesh	2	2017
19	Maharashtra	5	2017
20	Manipur	0	2017
21	Mizoram	0	2017
22	Nagaland	0	2017
23	Orissa	6	2017
24	Puducherry	3	2017
25	Punjab	5	2017
26	Rajasthan	0	2017
27	Sikkim	0	2017
28	Tamil Nadu	0	2017
29	Telangana	1	2017
30	Tripura	0	2017
31	Uttar Pradesh	1510	2017
32	Uttarakhand	76	2017
33	West Bengal	43	2017
	<b>TOTAL</b>	<b>2892</b>	